

**R.O.C.No.30/2015-Con.B2**

**DISTRICT JUDGES**  
**TRANSFER & POSTINGS**

**NOTIFICATION No. 164 / 2015**

Thiru R.Sakthivel, District Judge, formerly functioned as I Additional District Judge, Coimbatore, now under compulsory wait, who has been appointed as Administrator General and Official Trustee of Tamil Nadu, Chennai in G.O.(Rt) No.752, Home (Courts V) Department, dated 14.10.2015, is posted as Administrator General and Official Trustee of Tamil Nadu, Chennai, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED : 19.10.2015.**

**Sd/- P.KALAIYARASAN,**  
**REGISTRAR GENERAL**

**OFFICIAL MEMORANDUM**

Sub: Courts and Judges – Thiru R.Sakthivel, District Judge, formerly functioned as I Additional District Judge, Coimbatore, now under compulsory wait, posted as Administrator General and Official Trustee of Tamil Nadu, Chennai - Notification issued - Joining instructions – Issued.

- Ref: 1. High Court's Notification No.130 / 2015, dated : 26.08.2015.  
2. High Court's Official Memorandum in R.O.C.No.30/2015-Con.B2, dated 26.08.2015.  
3. High Court's Official Memorandum in R.O.C.No.30/2015-Con.B2, dated 11.09.2015.  
4. High Court's Notification No. 164 / 2015, dated : .10.2015.

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Thiru R.Sakthivel, District Judge, formerly functioned as I Additional District Judge, Coimbatore, now under compulsory wait, who has been posted as Administrator General and Official Trustee of Tamil Nadu, Chennai, in the High Court's Notification 4<sup>th</sup> cited above, is required to take charge of the post of Administrator General and Official Trustee of Tamil Nadu, Chennai, from the VIII Additional Judge (CBI Cases), City Civil Court, Chennai, who is holding full additional charge of the said post immediately, without fail.

**HIGH COURT, MADRAS.  
DATED : 19.10.2015.**

**Sd/- P.KALAIYARASAN,  
REGISTRAR GENERAL**